

**GOVERNMENT OF TELANGANA
CONSUMER AFFAIRS, FOOD & CIVIL SUPPLIES DEPARTMENT,
Secretariat, Hyderabad.**

RECRUITMENT NOTIFICATION No.1/2021

C.No.1817/CS.I.RC/2020/ dt.08.11.2021



Sub: Consumer Affairs – Consumer Protection Act, 2019 - Filling up of the post of Member(Judicial) in Telangana State Consumer Disputes Redressal Commission, Hyderabad, – Inviting applications from the eligible candidates – Notification – Issued.

Ref:- 1.Consumer Protection Act, 2019 and Rules, 2020.
2.G.O.Ms.No.12,CA,F&CS(CS.I.RC)Dept. dt.12.10.2021.
3.G.O.Ms.No.14,CA,F&CS(CS.I.RC)Dept. dt.14.10.2021
4.G.O.Ms.No15,CA,F&CS(CS.I.RC)Dept. dt.30.10.2021.
5. G.O.Ms.No.16, CA,F&CS(CS.I.RC)Dept. dt. 08.11.2021
6. Minutes dt.5.11.2021 of the Selection Committee constituted under Rule 6(1) of Consumer Protection (Qualification...) Rules, 2020.

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Applications are invited from the qualified and eligible applicants to fill up the (2) two posts of Members(Judicial) in Telangana State Consumer Disputes Redressal Commission, Hyderabad, as envisaged under sections 42 to 44 of Consumer Protection Act, 2019. The details of vacancies are as follows:

Sl. No.	Post	Consumer Commission	No. of posts
1	Members (Judicial)	State Consumer Disputes Redressal Commission	02
		Total	02

1. METHOD OF RECRUITMENT:

The selection to the post of Members (Judicial) in Telangana State Consumer Disputes Redressal Commission will be made as per the Consumer Protection (Qualification for Appointment, Method of Recruitment, Procedure of Appointment, Term of Office, Resignation and Removal of the President and Members of the State Commission and District Commission) Rules, 2020.

2. QUALIFICATION / EXPERIENCE / AGE:

Category of post	<u>QUALIFICATION / EXPERIENCE / AGE</u>
Member (Judicial), State Commission	A person shall not be qualified for appointment as a member unless he is of not less than forty years of age and possesses— (a) an experience of at least ten years as presiding officer of a district court or of any tribunal at equivalent level or combined service as such in the district court and tribunal:

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3. **TERM OF OFFICE:**

The Member (Judl.) of the State Commission shall hold the office for a term of four years or up to the age of sixty-five years, whichever is earlier and shall be eligible for reappointment for another term of four years subject to the age limit of sixty five years, and such reappointment is made on the basis of the recommendations of the Selection Committee.

4. **SALARY AND ALLOWANCES:**

The salary and allowances of Member of the State Commission shall be as per the Telangana Consumer Protection (Salary, allowance and Conditions of Service of President and Members of the State Commission and District Commission) Rules, 2020 shown below and/or related orders/Notifications to be issued under the said Rules from time to time by the State of Telangana.

Category of post	Salary and allowances
Member (Judicial) State Commission	<p>A pay equivalent to the pay at minimum of the scale of pay of an Additional Secretary of the State Government and other allowances as are admissible to such officer.</p> <ul style="list-style-type: none"> • The pay of a person appointed as Member (Judicial) of State Commission, who is in receipt of any pension, shall be reduced by the gross amount of pension drawn by him. • There shall be an annual upward revision of the pay of a member at the rate of 3%.

5. **METHOD OF SUBMISSION OF APPLICATIONS /FEES:**

- The applicant for the above posts are requested to submit the applications in the prescribed format/proforma only along with the copies of all testimonials duly attested by a Gazetted Officer and to send the same to **the Designated Officer-cum-Assistant Registrar, Telangana State Consumer Disputes Redressal Commission, Eruvaka Building, Opp: Sridhar Function Hall, Khairatabad, Hyderabad-500004**, through Registered post, Courier or by hand directly duly super scribing on the envelop as " Application for the post of **Member(Judicial) in Telangana State Consumer Disputes Redressal Commission, Hyderabad** to the address mentioned above on or **before 23.11.2021 by 5.00 P.M.** The applications received after due date will not be considered on any ground.

- **APPLICATION FEE:**

A Demand Draft for a sum of Rs.1,000/- (Rupees one thousand only) for each post shall be drawn in favour of "Telangana State Consumer Disputes Redressal Commission", payable at Hyderabad and shall be enclosed with each application. The applications received without Demand Draft will be summarily rejected and no correspondence in this regard will be entertained. Fees once paid will not be refunded / adjusted for future recruitments under any circumstances.

6. **PROCEDURE FOR SELECTION:**

The method of selection shall consist of two (2) stages as follows:

I. WRITTEN EXAMINATION (70 Marks)

Syllabi for the written test is as follows:

- PART – A:**
1. The Consumer Protection Act, 2019 and allied Consumer Laws,
 2. The Constitution of India.

- PART – B:** General Procedural Law i.e., Code of Civil Procedure, 1908 and Code of Criminal Procedure, 1973.

- The question paper of the written examination shall be in English language only and the duration of the test shall be TWO hours.
- As per ranking/merit in the written test, the candidates will be called in the ratio of 1:3 for viva-voce/ interview for each category of post.
- Call letters will be sent to the eligible candidates for written examination/Viva voce indicating the date and venue well in advance through the E-mail mentioned in their applications of the applicants.

II. VIVA-VOCE / INTERVIEW (Maximum Marks 30)

- Interviews will be conducted to the shortlisted candidates for 30 marks.
- The Selection Committee shall assess the performance of the candidates in the interview. Merit list will be prepared based on the marks secured in the written test and interview and recommend the list of the names of candidates in the order of merit for the consideration of the State Government for appointment and the State Government shall verify and cause to be verified the credentials and antecedents of the recommended candidates and issue appointment orders to the selected candidates.
- The decision of the Selection Committee in respect of all matters pertaining to this Recruitment Process would be final.

7. **CERTIFICATE OF PHYSICAL FITNESS:-**

- The candidates selected for appointment to the above posts, will be required to produce a Certificate of Physical Fitness from the competent authority not below the rank of Civil Surgeon/District Medical Officer.

8. **DISQUALIFICATIONS:-**

A person shall be disqualified for appointment to the posts notified above, if he –

- (a) has been convicted and sentenced to imprisonment for an offence which involved moral turpitude; or
- (b) has been adjudged to be an insolvent; or

- (c) is of unsound mind and stands so declared by a competent court; or
- (d) has been removed or dismissed from the service of the State Government or Central Government or a body corporate owned or controlled by such Government; or
- (e) has, in the opinion of the State Government, such financial or other interest as is likely to prejudicially affect his functions.

9. Other instructions:

- Incomplete or defective applications not accompanied with *attested* copies of all testimonials and the applications received after the due date will not be considered on any ground, including postal delay.
- The Government reserves the right either to postpone or cancel this notification or to take any decision on the notification at any point of time.
- The notification along with the application form and for other details visit the Telangana State Consumer Disputes Redressal Commission's web-site <http://scdrc.tg.nic.in>
- The list of eligible candidates for written test/Viva voce will be displayed in the website <http://scdrc.tg.nic.in> well in advance and who have not received the Hall ticket/Call letter, they can collect the duplicate copy of the same from the office of Telangana State Consumer Disputes Redressal Commission, Khairatabad, Hyderabad by showing their proper identity proof. For other details, if any, contact phone No.040-23394399 during the office hours from 10.30 AM to 5.00 PM.

//BY ORDER OF THE SELECTION COMMITTEE//

Sd/-

V.ANIL KUMAR

Ex-Officio Secretary to Government.
CA,F&CS Dept., Telangana, Hyderabad.

To

- 1.The Registrar General High Court of Hyderabad with a request to display in the Notice Boards / Websites of High Court, Subordinate Courts & Tribunals.
 - 2.The Ex-Officio Secretary to Government, Food & Civil Supplies Department,
 - 3.The Secretary, MH &FW Department, TELANGANA Secretariat, Hyderabad.
 4. The Law Department, TS Secretariat, Hyderabad.
 - 5.All the District collectors in the State of Telangana
 - 6.The DOCAR, Telangana State Commission, Hyderabad.
 - 7.All the District Courts in the State of Telangana.
 - 8.All the District Commissions in the State of Telangana.
 9. The Registrar, Lokayuktha, Hyderabad,
- (*) With a request to communicate the above notification to all the concerned and display the same in their respective Notice Boards / Websites.

//FORWARDED BY ORDER//

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ASSISTANT SECRETARY TO GOVERNMENT
Assistant Secretary to Government
Consumer Affairs,
Food & Civil Supplies Dept.
Telangana State Secretariat, Hyderabad - 22.

FORMAT OF APPLCIATION

Application for the post of MEMBER (JUDICIAL) in Telangana State Consumer Disputes Redressal Commission, Hyderabad

NOTIFICATION NO.1/2021
C.No.1817 /CS.I.RC/2020,Dt.08-11-2021

Space for affixing
the photo of the
applicant, to be
attested by a
Gazetted Officer

1	Name of the Candidate in full with surname (in BLOCK LETTERS)																																					
2	Father's/Husband's Name																																					
3	Date of Birth & Age:(As per SSC or its equivalent examination) Attested copy of Date of Birth Certificate to be enclosed																																					
4	Nationality:																																					
5	Address for communication with District and pin code																																					
6	Native place and district																																					
7	Telephone/Mobile No.																																					
8	E-mail ID																																					
9	Permanent address with district and Pin Code																																					
10	Sex	Male/Female/Transgender																																				
11	Educational & Professional Qualification (Give particulars of all examinations passed commencing from SSC or its equivalent examination) (enclose attested copies of certificates)																																					
	<table border="1"> <thead> <tr> <th>Sl.No.</th> <th>Name of the Degree/ Examination</th> <th>Year of Passing</th> <th>Class/ Division</th> <th>Percent age of marks</th> <th>Name of the University/I nstitution</th> </tr> </thead> <tbody> <tr> <td>1</td> <td></td> <td></td> <td></td> <td></td> <td></td> </tr> <tr> <td>2</td> <td></td> <td></td> <td></td> <td></td> <td></td> </tr> <tr> <td>3</td> <td></td> <td></td> <td></td> <td></td> <td></td> </tr> <tr> <td>4</td> <td></td> <td></td> <td></td> <td></td> <td></td> </tr> <tr> <td>5</td> <td></td> <td></td> <td></td> <td></td> <td></td> </tr> </tbody> </table>	Sl.No.	Name of the Degree/ Examination	Year of Passing	Class/ Division	Percent age of marks	Name of the University/I nstitution	1						2						3						4						5						
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1																																						
2																																						
3																																						
4																																						
5																																						
12	Other qualifications, if any																																					
13	In case of Retired District Judges:																																					
i	Date of Entry into Service																																					

ii	Date of retirement & age on that date				
iii	Experience details:				
(Experience of at least ten years as Presiding Officer of a district court or of any tribunal at equivalent level or combined service as such in the district court and tribunal) (proofs to be enclosed)					
Sl.No.	Post held	Details of places worked	Period From ----T0	Nature of work	
14	Present Designation (in case of serving Officers) Note:- In case of serving officials, application must be submitted only through proper channel.				
i	Scale of Pay and Basic Pay				
ii	Date of Superannuation				
	Sl.No.	Post Held	Details of places worked	Period From - ---T0	Nature of work
	1				
	2				
	3				
	4				
	5				
	Attested copies experience certificate with all supporting Documents should be enclosed.				
17	Status of Health: (Medical certificate not below the rank of Civil Surgeon/District Medical Officer to be enclosed)				
18	Any other accomplishments/ information, the candidate may like to furnish:				
	I do hereby solemnly and sincerely affirm that the statement and the information furnished above are true to the best of my knowledge. I declare that I have not suppressed any vital/material information. Should it however be found that any information furnished is untrue in material particulars, I realize that my candidature to the post of Member(Judicial), Telangana State Consumer Disputes Redressal Commission shall be cancelled.				
	Place:		SIGNATURE		
	Date:		(Name)		

* Strike out whichever is not applicable.

Note: Unsigned applications and applications not properly filled by the candidates, and applications without necessary enclosures are liable to be rejected summarily.

**GOVERNMENT OF TELANGANA
CONSUMER AFFAIRS, FOOD & CIVIL SUPPLIES DEPARTMENT,
Secretariat, Hyderabad.**

HALL TICKET FOR WRITTEN TEST (Original)

***For the post of Member(Judicial) in Telangana State Consumer Disputes
Redressal Commission, Hyderabad***

RECRUITMENT NOTIFICATION No.1/2021

(For Office use only)	
Hall ticket Number	
Examination Date and Time	
Name of the Examination Centre	
(To be filled by the candidate)	
Name of the Applicant (In Capital Letters)	
Father's/Husband's Name	
Date of Birth and age	
Full Address of the candidate	
	Affix latest passport size colour photograph duly attested by the Gazetted Officer
Certified that the above particulars given by me are true and correct to the best of my knowledge.	
Signature of the Candidate (At the time of examination before the Invigilator)	Signature of the Candidate

INSTRUCTIONS TO THE CANDIDATE

1. The candidate should affix his/her recent passport size photograph in the Hall Ticket. The candidate should bring the Hall-Ticket to the Examination Centre duly attested by any Gazetted Officer.
2. The candidate shall bring Writing pad, Pen and pencil for the examination.
3. The candidate should attend the Examination Centre at least one hour before commencement of examination for verification of their Hall Tickets.
4. All the protocols of Covid-19 to be strictly followed.
5. The candidates are not entitled for any TA or DA for appearing for the examination.
6. No candidate is permitted to enter in the Examination Hall with mobile phones.
7. No candidate will be permitted to leave the examination hall till the examination is completed.

**GOVERNMENT OF TELANGANA
CONSUMER AFFAIRS, FOOD & CIVIL SUPPLIES DEPARTMENT,
Secretariat, Hyderabad.**

HALL TICKET FOR WRITTEN TEST (Duplicate)

***For the post of Member(Judicial) in Telangana State Consumer Disputes
Redressal Commission, Hyderabad***

RECRUITMENT NOTIFICATION No.1/2021

(For Office use only)	
Hall ticket Number	
Examination Date and Time	
Name of the Examination Centre	
(To be filled by the candidate)	
Name of the Applicant (In Capital Letters)	
Father's/Husband's Name	
Date of Birth and age	
Full Address of the candidate	
	Affix latest passport size colour photograph duly attested by the Gazetted Officer
Certified that the above particulars given by me are true and correct to the best of my knowledge.	
Signature of the Candidate (At the time of examination before the Invigilator)	Signature of the Candidate

INSTRUCTIONS TO THE CANDIDATE

1. The candidate should affix his/her recent passport size photograph in the Hall Ticket. The candidate should bring the Hall-Ticket to the Examination Centre duly attested by any Gazetted Officer.
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**GOVERNMENT OF TELANGANA
CONSUMER AFFAIRS, FOOD & CIVIL SUPPLIES DEPARTMENT,
Secretariat, Hyderabad.**

RECRUITMENT NOTIFICATION No.2/2021

No.1817/CS.I.RC/2020/dt.08.11.2021

Sub: Consumer Affairs – Consumer Protection Act, 2019 - Filling up of the post of Member (Non-Judicial) in Telangana State Consumer Disputes Redressal Commission, Hyderabad – Inviting Applications from the eligible candidates – Notification– Issued.

Ref:- 1.Consumer Protection Act, 2019 and Rules, 2020.
2.G.O.Ms.No.12,CA,F&CS(CS.I.RC)Dept. dt.12.10.2021.
3.G.O.Ms.No.14,CA,F&CS(CS.I.RC)Dept. dt.14.10.2021
4.G.O.Ms.No15,CA,F&CS(CS.I.RC)Dept. dt.30.10.2021.
5.G.O.Ms.No.16,CA,F&CS(CS.I.RC)Dept. dt. 08.11.2021
6.Minutes dt.5.11.2021 of the Selection Committee constituted under Rule 6(1) of Consumer Protection (Qualification...) Rules,2020.

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Applications are invited from the qualified and eligible applicants to fill up the post of Member (Non-Judicial) Telangana State Consumer Disputes Redressal Commission, Hyderabad, under sections 42 to 44 of Consumer Protection Act, 2019.

1. **METHOD OF RECRUITMENT:**

The selection to the post of Member (Non-Judicial) in Telangana State Consumer Disputes Redressal Commission will be made as per the Consumer Protection (Qualification for Appointment, Method of Recruitment, Procedure of Appointment, Term of Office, Resignation and Removal of the President and Members of the State Commission and District Commission) Rules, 2020.

2. **QUALIFICATION / EXPERIENCE / AGE:**

Category of post	<u>QUALIFICATION / EXPERIENCE / AGE</u>
Member (Non-Judicial), State Commission	A person shall not be qualified for appointment as a member unless he is of not less than forty years of age and possesses— (a) a bachelor's degree from a recognised university and is a person of ability, integrity and standing, and has special knowledge and professional experience of not less than twenty years in consumer affairs, law, public affairs, administration, economics, commerce, industry, finance, management, engineering, technology, public health or medicine:

3. **TERM OF OFFICE:**

The Member of the Telangana State Consumer Disputes Redressal Commission shall hold the office for a term of four years or up to the age of sixty-five years, whichever is earlier and shall be eligible for reappointment for another term of four years subject to the age limit of sixty five years, and such reappointment is made on the basis of the recommendations of the Selection Committee.

SALARY AND ALLOWANCES:

The salary and allowances of Member of the State Commission shall be as per the Telangana Consumer Protection (Salary, allowance and Conditions of Service of President and Members of the State Commission and District Commission) Rules, 2020 shown below and/or related orders/Notifications to be issued under the said Rules from time to time by the State of Telangana.

Category of post	Salary and allowances
STATE COMMISSION	
Member(Non-Judicial),	<ul style="list-style-type: none"> A pay equivalent to the pay at minimum of the scale of pay of an Additional Secretary of the State Government and other allowances as are admissible to such officer.

4. **METHOD OF SUBMISSION OF APPLICATIONS /FEES:**

- The applicant for the above posts are requested to submit the applications in the prescribed format/proforma only along with the copies of all testimonials duly attested by a Gazetted Officer and to send the same to **the Designated Officer-cum-Assistant Registrar, Telangana State Consumer Disputes Redressal Commission, Eruvaka Building, Opp: Sridhar Function Hall, Khairatabad, Hyderabad-500004**, through Registered post, Courier or by hand directly duly super scribing on the envelop as "Application for the post of **Member(Non-Judicial) in Telangana State Consumer Disputes Redressal Commission, Hyderabad** to the address mentioned above on or before 23.11.2021 by 5.00 P.M. The applications received after due date will not be considered on any ground.

- APPLICATION FEE:**

A Demand Draft for a sum of Rs.1,000/- (Rupees one thousand only) for each post shall be drawn in favour of "**Telangana State Consumer Disputes Redressal Commission**", payable at Hyderabad and shall be enclosed with each application. The applications received without Demand Draft will be summarily rejected and no correspondence in this regard will be entertained. Fees once paid will not be refunded / adjusted for future recruitments under any circumstances.

5. **PROCEDURE FOR SELECTION:**

The method of selection shall consist of two (2) stages as follows:

I. WRITTEN EXAMINATION (70 Marks)

Syllabi for the written test is as follows:

- PART – A:** 1. The Consumer Protection Act, 2019 and allied Consumer Laws,
2. The Constitution of India.

PART – B: General knowledge and Current Affairs

- The question paper of the written examination test shall be in English language only and the duration of the test shall be TWO hours.
- As per ranking/merit in the written test, the candidates will be called in the ratio of 1:3 for viva-voce/ interview for each category of post.
- Call letters will be sent to the eligible candidates for written examination/Viva voce indicating the date and venue well in advance through the E-mail mentioned in their applications of the applicants.

II. VIVA-VOCE / INTERVIEW (Maximum Marks 30):

- Interviews will be conducted to the shortlisted candidates for 30 marks.
- The Selection Committee shall assess the performance of the candidates in the interview. Merit list will be prepared based on the marks secured in the written test and interview and recommend the list of the names of candidates in the order of merit for the consideration of the State Government for appointment and the State Government shall verify and cause to be verified the credentials and antecedents of the recommended candidates and issue appointment orders to the selected candidates.
- The decision of the Selection Committee in respect of all matters pertaining to this Recruitment Process would be final.

6. CERTIFICATE OF PHYSICAL FITNESS:-

The candidates selected for appointment to the above posts, will be required to produce a Certificate of Physical Fitness from the competent authority not below the rank of Civil Surgeon/District Medical Officer.

8. DISQUALIFICATIONS:-

A person shall be disqualified for appointment to the posts notified above, if he –

- (a) has been convicted and sentenced to imprisonment for an offence which involved moral turpitude; or
- (b) has been adjudged to be an insolvent; or
- (c) is of unsound mind and stands so declared by a competent court; or
- (d) has been removed or dismissed from the service of the State Government or Central Government or a body corporate owned or controlled by such Government; or
- (e) has, in the opinion of the State Government, such financial or other interest as is likely to prejudicially affect his functions.

9. Other instructions:

- Incomplete or defective applications not accompanied with *attested* copies of all testimonials and the applications received after the due date will not be considered on any ground, including postal delay.

- The Government reserves the right either to postpone or cancel this notification or to take any decision on the notification at any point of time.
- The notification along with the application form and for other details visit the Telangana State Consumer Disputes Redressal Commission's web-site <http://scdrc.tg.nic.in>
- The list of eligible candidates for written test/Viva voce will be displayed in the website <http://scdrc.tg.nic.in> well in advance and who have not received the Hall ticket/Call letter, they can collect the duplicate copy of the same from the office of Telangana State Consumer Disputes Redressal Commission, Khairatabad, Hyderabad by showing their proper identity proof. For other details, if any, contact phone No. **040-23394399** during the office hours from **10.30 AM to 5.00 PM**

//BY ORDER OF THE SELECTION COMMITTEE//

Sd/-

V.ANIL KUMAR

Ex-Officio Secretary to Government.
CA, F & CS Dept., Telangana, Hyderabad.

To

1. The Registrar General High Court of Hyderabad with a request to display in the Notice Boards / Websites of High Court, Subordinate Courts & Tribunals.
 2. The Ex-Officio Secretary to Government, Food & Civil Supplies Department,
 3. The Secretary, MH & FW Department, TELANGANA Secretariat, Hyderabad.
 4. The Law Department, TS Secretariat, Hyderabad.
 5. All the District collectors in the State of Telangana
 6. The DOCAR, Telangana State Commission, Hyderabad.
 7. All the District Courts in the State of Telangana.
 8. All the District Commissions in the State of Telangana.
 9. The Registrar, Lokayuktha, Hyderabad,
- (*) With a request to communicate the above notification to all the concerned and display the same in their respective Notice Boards / Websites.

//FORWARDED BY ORDER//

MOR

ASSISTANT SECRETARY TO GOVERNMENT

Assistant Secretary to Government

Consumer Affairs,

Food & Civil Supplies Dept.

Telangana State Secretariat, Hyderabad - 22.

FORMAT OF APPLCIATION

Application for the post of MEMBER (NON-JUDICIAL), Telangana State Consumer Disputes Redressal Commission, Hyderabad.

Notification No.2/2021
C.No.1817/CS.I.RC/2020, Dt.8.11.2021

Space for affixing
the photo of the
applicant, to be
attested by a
Gazetted Officer

1	Name of the Candidate in full with surname (in BLOCK LETTERS)																																					
2	Father's/Husband's Name																																					
3	Date of Birth & Age:(As per SSC or its equivalent examination) Attested copy of Date of Birth Certificate to be enclosed																																					
4	Nationality:																																					
5	Address for communication with District and pin code																																					
6	Native place and district																																					
7	Telephone/Mobile No.																																					
8	E-mail ID																																					
9	Permanent address with district and Pin Code																																					
10	Sex: Male/Female	Male/Female/Transgender																																				
11	Educational & Professional Qualification (Give particulars of all examinations passed commencing from SSC or its equivalent examination) (enclose attested copies of certificates)																																					
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1																																						
2																																						
3																																						
4																																						
5																																						
12	Other qualifications, if any																																					
13	Experience (is a person of ability, integrity and standing, and having special knowledge and professional experience of <u>not less than twenty years</u> in consumer affairs, law, public affairs, administration, economics, commerce, industry, finance, management, engineering, technology, public health or medicine)																																					

Sl.No.	Post Held	Name & Address of the Organization	Period (From -to)	Nature of work handled
1				
2				
3				
4				
5				
<p><i>For Advocates:</i> Attested copies of Bar experience certificate with all supporting documents should be enclosed in triplicate.</p> <p><i>For Others:</i> Attested copies of experience certificate with all supporting documents should be enclosed in triplicate.</p>				
14	Status of Health: (Certificate of Physical Fitness not below the rank of Civil Surgeon/District Medical Officer to be enclosed)			
15	Any other accomplishments/ information, the candidate may like to furnish:			
<p>I do hereby solemnly and sincerely affirm that the statement and the information furnished above are true to the best of my knowledge. I declare that I have not suppressed any vital/material information. Should it however be found that any information furnished is untrue in material particulars, I realize that my candidature to the post of Member (Non-Judicial), Telangana State Consumer Disputes Redressal Commission shall be cancelled.</p> <p>Place: _____ SIGNATURE Date: _____ (Name)</p>				
* Strike out whichever is not applicable.				

NOTE:

- 1) Unsigned applications and applications not properly filled by the candidates, and applications without necessary enclosures are liable to be rejected summarily.
- 2) In case of serving officials, application must be submitted only through proper channel

**GOVERNMENT OF TELANGANA
CONSUMER AFFAIRS, FOOD & CIVIL SUPPLIES DEPARTMENT,
Secretariat, Hyderabad.**

HALL TICKET FOR WRITTEN TEST (Original)

***For the post of MEMBER(NON- JUDICIAL) in Telangana State Consumer
Disputes Redressal Commission, Hyderabad***

RECRUITMENT NOTIFICATION No.2/2021

(For Office use only)	
Hall ticket Number	
Examination Date and Time	
Name of the Examination Centre	
(To be filled by the candidate)	
Name of the Applicant (In Capital Letters)	
Father's/Husband's Name	
Date of Birth and age	
Full Address of the candidate	
	Affix latest passport size colour photograph duly attested by the Gazetted Officer
Certified that the above particulars given by me are true and correct to the best of my knowledge.	
Signature of the Candidate (At the time of examination before the Invigilator)	Signature of the Candidate

INSTRUCTIONS TO THE CANDIDATE

1. The candidate should affix his/her recent passport size photograph in the Hall Ticket. The candidate should bring the Hall-Ticket to the Examination Centre duly attested by any Gazetted Officer.
2. The candidate shall bring Writing pad, Pen and pencil for the examination.
3. The candidate should attend the Examination Centre at least one hour before commencement of examination for verification of their Hall Tickets.
4. All the protocols of Covid-19 to be strictly followed.
5. The candidates are not entitled for any TA or DA for appearing for the examination.
6. No candidate is permitted to enter in the Examination Hall with mobile phones.
7. No candidate will be permitted to leave the examination hall till the examination is completed.

**GOVERNMENT OF TELANGANA
CONSUMER AFFAIRS, FOOD & CIVIL SUPPLIES DEPARTMENT,
Secretariat, Hyderabad.**

HALL TICKET FOR WRITTEN TEST (Duplicate)

***For the post of Member(Non-Judicial) in Telangana State Consumer Disputes
Redressal Commission, Hyderabad***

RECRUITMENT NOTIFICATION No.2/2021

(For Office use only)	
Hall ticket Number	
Examination Date and Time	
Name of the Examination Centre	
(To be filled by the candidate)	
Name of the Applicant (In Capital Letters)	
Father's/Husband's Name	
Date of Birth and age	
Full Address of the candidate	
	Affix latest passport size colour photograph duly attested by the Gazetted Officer
Certified that the above particulars given by me are true and correct to the best of my knowledge.	
Signature of the Candidate (At the time of examination before the Invigilator)	Signature of the Candidate

INSTRUCTIONS TO THE CANDIDATE

1. The candidate should affix his/her recent passport size photograph in the Hall Ticket. The candidate should bring the Hall-Ticket to the Examination Centre duly attested by any Gazetted Officer.
2. The candidate shall bring Writing pad, Pen and pencil for the examination.
3. The candidate should attend the Examination Centre at least one hour before commencement of examination for verification of their Hall Tickets.
4. All the protocols of Covid-19 to be strictly followed.
5. The candidates are not entitled for any TA or DA for appearing for the examination.
6. No candidate is permitted to enter in the Examination Hall with mobile phones.
7. No candidate will be permitted to leave the examination hall till the examination is completed.

GOVERNMENT OF TELANGANA
Consumer Affairs, Food & Civil Supplies Department,
Secretariat, Hyderabad.

RECRUITMENT NOTIFICATION No.3/2021

No.1817/CS.I.RC/2020/ dt.08.11.2021

Sub: Consumer Affairs – Consumer Protection Act, 2019 - Filling up of the post of Presidents in District Consumer Disputes Redressal Commissions in the State of Telangana – Inviting applications from the eligible candidates – Notification – Issued.

Ref:- 1.Consumer Protection Act, 2019 and Rules, 2020.
2.G.O.Ms.No.12,CA,F&CS(CS.I.RC)Dept. dt.12.10.2021.
3.G.O.Ms.No.14,CA,F&CS(CS.I.RC)Dept. dt.14.10.2021
4.G.O.Ms.No15,CA,F&CS(CS.I.RC)Dept. dt.30.10.2021.
5. G.O.Ms.No.16,CA,F&CS(CS.I.RC)Dept. dt.08.11.2021
6.Minutes dt.5.11.2021 of the Selection Committee constituted under Rule 6(1) of Consumer Protection (Qualification..) Rules,2020.

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Applications are invited from the qualified and eligible applicants to fill up the (2) two posts of President of District Consumer Disputes Redressal Commissions in the State of Telangana under sections 28 to 30 of Consumer Protection Act, 2019. The details of vacancies are as follows:

Sl. No.	Post	Consumer Commission	No. of posts
1	President	District Commission-I, Hyderabad (1) District Commission-III, Hyderabad (1)	02
		Total	02

1. METHOD OF RECRUITMENT:

The selection to the post of the President in District Consumer Disputes Redressal Commissions in the State of Telangana will be made as per the Consumer Protection (Qualification for Appointment, Method of Recruitment, Procedure of Appointment, Term of Office, Resignation and Removal of the President and Members of the State Commission and District Commission) Rules, 2020.

2. QUALIFICATION / EXPERIENCE / AGE:

Category of post	<u>QUALIFICATION / EXPERIENCE / AGE</u>
President, District Commission	A person shall not be qualified for appointment as President, unless he/she is, or has been, or is qualified to be a District Judge and should be above 35 years of age.

3. **TERM OF OFFICE:**

The Presidents of District Consumer Disputes Redressal Commission shall hold the office for a term of four years or up to the age of sixty-five years, whichever is earlier and shall be eligible for reappointment for another term of four years subject to the age limit of sixty five years, and such reappointment is made on the basis of the recommendations of the Selection Committee.

4. **SALARY AND ALLOWANCES:**

The salary and allowances of Presidents of District Consumer Disputes Redressal Commission shall be as per the Telangana State Consumer Protection (Salary, allowance and Conditions of Service of President and Members of the State Commission and District Commission) Rules, 2020 shown below and/or related orders/Notifications to be issued under the said Rules from time to time by the State of Telangana.

Category of post	Salary and allowances
President, District Commission	<p>The salary and allowances as are admissible to a District Judge in the super time scale of pay.</p> <ul style="list-style-type: none">• The pay of a person appointed as President of the District Commission, who is in receipt of any pension, shall be reduced by the gross amount of pension drawn by him.• There shall be an annual upward revision of the pay of a member at the rate of 3%.

5. **METHOD OF SUBMISSION OF APPLICATIONS /FEES:**

- The applicant for the above posts are requested to submit the applications in the prescribed format/proforma only along with the copies of all testimonials duly attested by a Gazetted Officer and to send the same to **the Designated Officer-cum-Assistant Registrar, Telangana State Consumer Disputes Redressal Commission, Eruvaka Building, Opp: Sridhar Function Hall, Khairatabad, Hyderabad-500004,** through Registered post, Courier or by hand directly duly super scribing on the envelop as " Application for the post of **Presidents in District Consumer Disputes Redressal Commissions in the State of Telangana** to the address mentioned above on or **before 23 .11.2021 by 5.00 P.M.** The applications received after due date will not be considered on any ground.

- **APPLICATION FEE:**

A Demand Draft for a sum of Rs.1,000/- (Rupees one thousand only) for each post shall be drawn in favour of "Telangana State Consumer Disputes Redressal Commission", payable at Hyderabad and shall be enclosed with each application. *The* applications received without Demand Draft will be summarily rejected and no correspondence in this regard will be entertained. Fees once paid will not be refunded / adjusted for future recruitments under any circumstances.

6. **PROCEDURE FOR SELECTION:**

The method of selection shall consist of two (2) stages as follows:

I. WRITTEN EXAMINATION (70 Marks)

Syllabi for the written test is as follows:

- PART – A:**
1. The Consumer Protection Act, 2019 and allied Consumer Laws,
 2. The Constitution of India.

PART – B: General Procedural Law i.e., Code of Civil Procedure, 1908 and Code of Criminal Procedure, 1973.

- The question paper of the written examination shall be in English language only and the duration of the test shall be TWO hours.
- As per ranking/merit in the written test, the candidates will be called in the ratio of 1:3 for viva-voce/ interview for each category of post.
- Call letters will be sent to the eligible candidates for written examination/Viva voce indicating the date and venue well in advance through the E-mail mentioned in their applications of the applicants.

VIVA-VOCE / INTERVIEW (Maximum Marks 30)

- Interviews will be conducted to the shortlisted candidates for 30 marks.
- The Selection Committee shall assess the performance of the candidates in the interview. Merit list will be prepared based on the marks secured in the written test and interview and recommend the list of the names of candidates in the order of merit for the consideration of the State Government for appointment and the State Government shall verify and cause to be verified the credentials and antecedents of the recommended candidates and issue appointment orders to the selected candidates.
- Candidates, if selected for the post of President in District Commission, should be willing to serve in any District Consumer Disputes Redressal Commission in the State of Telangana mentioned in the notification
- The decision of the Selection Committee in respect of all matters pertaining to this Recruitment Process would be final.

7. **CERTIFICATE OF PHYSICAL FITNESS:-**

- The candidates selected for appointment to the above posts, will be required to produce a Certificate of Physical Fitness from the competent authority not below the rank of Civil Surgeon/District Medical Officer.

8. **DISQUALIFICATIONS:-**

A person shall be disqualified for appointment to the posts notified above, if he –

- (a) has been convicted and sentenced to imprisonment for an offence which involved moral turpitude; or
- (b) has been adjudged to be an insolvent; or
- (c) is of unsound mind and stands so declared by a competent court; or

(d) has been removed or dismissed from the service of the State Government or Central Government or a body corporate owned or controlled by such Government; or

(e) has, in the opinion of the State Government, such financial or other interest as is likely to prejudicially affect his functions.

9. Other instructions:

- Incomplete or defective applications not accompanied with *attested* copies of all testimonials and the applications received after the due date will not be considered on any ground, including postal delay.
- The Government reserves the right either to postpone or cancel this notification or to take any decision on the notification at any point of time.
- The notification along with the application form and for other details visit the Telangana State Consumer Disputes Redressal Commission's web-site <http://scdrc.tg.nic.in>.
- The list of eligible candidates for written test/Viva voce will be displayed in the website <http://scdrc.tg.nic.in> well in advance and who have not received the Hall ticket/Call letter, they can collect the duplicate copy of the same from the office of Telangana State Consumer Disputes Redressal Commission, Khairatabad, Hyderabad by showing their proper identity proof. For other details, if any, **contact phone No.040-23394399** during the office hours from **10.30 AM to 5.00 PM**.

//BY ORDER OF THE SELECTION COMMITTEE//

Sd/-

V.ANIL KUMAR

Ex-Officio Secretary to Government.
CA,F&CS Dept., Telangana, Hyderabad.

To

- 1.The Registrar General High Court of Hyderabad with a request to display in the Notice Boards / Websites of High Court, Subordinate Courts & Tribunals.
 - 2.The Ex-Officio Secretary to Government, Food & Civil Supplies Department,
 - 3.The Secretary, MH &FW Department, TELANGANA Secretariat, Hyderabad.
 4. The Law Department, TS Secretariat, Hyderabad.
 - 5.All the District collectors in the State of Telangana
 - 6.The DOCAR, Telangana State Commission, Hyderabad.
 - 7.All the District Courts in the State of Telangana.
 - 8.All the District Commissions in the State of Telangana.
 9. The Registrar, Lokayuktha, Hyderabad,
- (*) With a request to communicate the above notification to all the concerned and display the same in their respective Notice Boards / Websites.

//FORWARDED BY ORDER//

MSR

ASSISTANT SECRETARY TO GOVERNMENT

Assistant Secretary to Government

Consumer Affairs,

Food & Civil Supplies Dept.

Telangana State Secretariat, Hyderabad - 22.

FORMAT OF APPLCIATION

Application for the post of PRESIDENT in the District Consumer Disputes Redressal Commission in the State of Telangana.

NOTIFICATION No.3/2021
C.No.1817/CS.I.RC/2020, Dt.8.11.2021

Space for affixing
the photo of the
applicant, to be
attested by a
Gazetted Officer

1	Name of the Candidate in full with surname (in BLOCK LETTERS)																																					
2	Father's/Husband's Name																																					
3	Date of Birth & Age:(As per SSC or its equivalent examination) Attested copy of Date of Birth Certificate to be enclosed																																					
4	Nationality:																																					
5	Address for communication with District and pin code																																					
6	Native place and district																																					
7	Telephone/Mobile No.																																					
8	E-mail ID																																					
9	Permanent address with district and Pin Code																																					
10	Sex	Male/Female/Transgender																																				
11	Educational & Professional Qualification (Give particulars of all examinations passed commencing from SSC or its equivalent examination) (enclose attested copies of certificates)																																					
	<table border="1"><thead><tr><th>Sl.No.</th><th>Name of the Degree/ Examination</th><th>Year of Passing</th><th>Class/Division</th><th>Percent age of marks</th><th>Name of the University/ Institution</th></tr></thead><tbody><tr><td>1</td><td></td><td></td><td></td><td></td><td></td></tr><tr><td>2</td><td></td><td></td><td></td><td></td><td></td></tr><tr><td>3</td><td></td><td></td><td></td><td></td><td></td></tr><tr><td>4</td><td></td><td></td><td></td><td></td><td></td></tr><tr><td>5</td><td></td><td></td><td></td><td></td><td></td></tr></tbody></table>	Sl.No.	Name of the Degree/ Examination	Year of Passing	Class/Division	Percent age of marks	Name of the University/ Institution	1						2						3						4						5						
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1																																						
2																																						
3																																						
4																																						
5																																						
12	Other qualifications, if any																																					
13	In case of Retired District Judges:																																					
i	Date of Entry into Service																																					
ii	Date of retirement & age on that date																																					

iii Experience details (proofs to be enclosed)				
Sl.No.	Post held	Details of places worked	Period From ----TO	Nature of work
14	Present Designation (in case of serving Officers) Note:- In case of serving officials, application must be submitted only through proper channel.			
i	Date of Entry into Service			
ii	Date of Superannuation			
iii	Experience details			
	Sl.No.	Post held	Details of places worked	Period From ----TO Nature of work
15	In case of Advocates and others:			
i	Date of enrolment as an Advocate			
ii	Number of years standing at the Bar (The period of suspension of Bar Practice, if any should be stated)		Years	Months Days
iii	Place of practice			
16	Experience details: (in descending order)			
	Sl.No.	Post Held / Advocate/Standing Counsel/ Prosecutor	Name & Address of the Organization	Period (From -to) Nature of work handled
	1			
	2			
	3			
Attested copies of Bar experience certificate with all supporting Documents should be enclosed in triplicate.				
17	Status of Health: (Medical certificate not below the rank of Civil Surgeon/District Medical Officer to be enclosed)			
18	Any other accomplishments/information, the candidate may like to furnish:			
I do hereby solemnly and sincerely affirm that the statement and the information furnished above are true to the best of my knowledge. I declare that I have not suppressed any vital/material information. Should it however be found that any information furnished is untrue in material particulars, I realize that my candidature to the post of President, District Consumer Disputes Redressal Commission in the State of Telangana shall be cancelled.				
Place: Date:			SIGNATURE (Name)	

* Strike out whichever is not applicable.

Note: Unsigned applications and applications not properly filled by the candidates, and applications without necessary enclosures are liable to be rejected summarily.

**GOVERNMENT OF TELANGANA
CONSUMER AFFAIRS, FOOD & CIVIL SUPPLIES DEPARTMENT,
Secretariat, Hyderabad.**

HALL TICKET FOR WRITTEN TEST (Original)

***For the post of PRESIDENT in District Consumer Disputes Redressal Commission
in the State of Telangana***

RECRUITMENT NOTIFICATION No.3/2021

(For Office use only)	
Hall ticket Number	
Examination Date and Time	
Name of the Examination Centre	
(To be filled by the candidate)	
Name of the Applicant (In Capital Letters)	
Father's/Husband's Name	
Date of Birth and age	
Full Address of the candidate	
	Affix latest passport size colour photograph duly attested by the Gazetted Officer
Certified that the above particulars given by me are true and correct to the best of my knowledge.	
Signature of the Candidate (At the time of examination before the Invigilator)	Signature of the Candidate

INSTRUCTIONS TO THE CANDIDATE

1. The candidate should affix his/her recent passport size photograph in the Hall Ticket. The candidate should bring the Hall-Ticket to the Examination Centre duly attested by any Gazetted Officer.
2. The candidate shall bring Writing pad, Pen and pencil for the examination.
3. The candidate should attend the Examination Centre at least one hour before commencement of examination for verification of their Hall Tickets.
4. All the protocols of Covid-19 to be strictly followed
5. The candidates are not entitled for any TA or DA for appearing for the examination.
6. No candidate is permitted to enter in the Examination Hall with mobile phones.
7. No candidate will be permitted to leave the examination hall till the examination is completed.

GOVERNMENT OF TELANGANA
CONSUMER AFFAIRS, FOOD & CIVIL SUPPLIES DEPARTMENT,
Secretariat, Hyderabad.

HALL TICKET FOR WRITTEN TEST (Duplicate)

***For the post of PRESIDENT in District Consumer Disputes Redressal Commission
in the State of Telangana***

RECRUITMENT NOTIFICATION No.3/2021

(For Office use only)	
Hall ticket Number	
Examination Date and Time	
Name of the Examination Centre	
(To be filled by the candidate)	
Name of the Applicant (In Capital Letters)	
Father's/Husband's Name	
Date of Birth and age	
Full Address of the candidate	
	Affix latest passport size colour photograph duly attested by the Gazetted Officer
Certified that the above particulars given by me are true and correct to the best of my knowledge.	
Signature of the Candidate (At the time of examination before the Invigilator)	Signature of the Candidate

INSTRUCTIONS TO THE CANDIDATE

1. The candidate should affix his/her recent passport size photograph in the Hall Ticket. The candidate should bring the Hall-Ticket to the Examination Centre duly attested by any Gazetted Officer.
2. The candidate shall bring Writing pad, Pen and pencil for the examination.
3. The candidate should attend the Examination Centre at least one hour before commencement of examination for verification of their Hall Tickets.
4. All the protocols of Covid-19 to be strictly followed
5. The candidates are not entitled for any TA or DA for appearing for the examination.
6. No candidate is permitted to enter in the Examination Hall with mobile phones.
7. No candidate will be permitted to leave the examination hall till the examination is completed.

GOVERNMENT OF TELANGANA
Consumer Affairs, Food & Civil Supplies Department,
Secretariat, Hyderabad.

RECRUITMENT NOTIFICATION No.04/2021

No.1817/CS.I.RC/2020/ dt.08.11.2021

Sub: Consumer Affairs – Consumer Protection Act, 2019 - Filling up of the post of Members/Woman Member in District Consumer Disputes Redressal Commissions in the State of Telangana – Inviting Applications from the eligible candidates – Notification – Issued.

Ref:- 1.Consumer Protection Act, 2019 and Rules, 2020.
2.G.O.Ms.No.12,CA,F&CS(CS.I.RC)Dept. dt.12.10.2021.
3.G.O.Ms.No.14,CA,F&CS(CS.I.RC)Dept. dt.14.10.2021
4.G.O.Ms.No15,CA,F&CS(CS.I.RC)Dept. dt.30.10.2021.
5.G.O.Ms.No.16,CA,F&CS(CS.I.RC)Dept. dt.08.11.2021
6.Minutes dt.5.11.2021 of the Selection Committee constituted under Rule 6(1) of Consumer Protection (Qualification...) Rules,2020.

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Applications are invited from the qualified and eligible applicants to fill up the following vacant posts i.e., of Members/Woman Members of District Commissions in the State of Telangana under sections 28 to 30 of Consumer Protection Act, 2019. The details of vacancies are as follows:

Sl. No.	Name of Post	Name of the District Consumer Disputes Redressal Commissions	No. of posts
1	Member	District Commission, Mahabubnagar(2) District Commission, Medak at Sangareddy(2) District Commission, Nizamabad(2) District Commission, Warangal (1)	7
2	Woman Member	District Commission, Adilabad (1) District Commission, Warangal (1)	2
		Total	9

1. METHOD OF RECRUITMENT:

The selection to the post of Members/Woman Members in District Consumer Disputes Redressal Commissions in the state of Telangana will be made as per the Consumer Protection (Qualification for Appointment, Method of Recruitment, Procedure of Appointment, Term of Office, Resignation and Removal of the President and Members of the State Commission and District Commission) Rules, 2020.

2. QUALIFICATION / EXPERIENCE / AGE:

Category of post	<u>QUALIFICATION / EXPERIENCE / AGE</u>	
Member/ Woman Member, District Commission	A person shall not be qualified for appointment as member unless he/she –	
	A	is not less than thirty five years of age;
	B	possesses a bachelor's degree from a recognized university; and
	C	is a person of ability, integrity and standing, and having special knowledge and professional experience of not less than fifteen years in consumer affairs, law, public affairs, administration, economics, commerce, industry, finance, management, engineering, technology, public health or medicine .

3. TERM OF OFFICE:

The Members/Woman Members of the District Consumer Disputes Redressal Commission in the State of Telangana shall hold the office for a term of four years or up to the age of sixty-five years, whichever is earlier and shall be eligible for reappointment for another term of four years subject to the age limit of sixty five years, and such reappointment is made on the basis of the recommendations of the Selection Committee.

4. SALARY AND ALLOWANCES:

The salary and allowances of Member of the District Commission shall be as per the Telangana State Consumer Protection (Salary, allowance and Conditions of Service of President and Members of the State Commission and District Commission) Rules, 2020 shown below and/or related orders/ Notifications to be issued under the said Rules from time to time by the State of Telangana.

Category of post	Salary and allowances
Member/ Woman Member of the District Commission	<ul style="list-style-type: none">• A pay equal to the pay at the minimum of the scale of pay of a Deputy Secretary of the State Government and other allowances as admissible to such officer.• The pay of a person appointed as President or member of the District Commission, who is in receipt of any pension, shall be reduced by the gross amount of pension drawn by him.• There shall be an annual upward revision of the pay of a member at the rate of 3%.

5. METHOD OF SUBMISSION OF APPLICATIONS /FEES:

- The applicant for the above posts are requested to submit the applications in the prescribed format/proforma only along with the copies of all testimonials duly attested by a Gazetted Officer and to send the same to **the Designated Officer-cum-Assistant Registrar, Telangana State Consumer Disputes Redressal Commission, Eruvaka Building, Opp: Sridhar Function Hall, Khairatabad, Hyderabad-500004**, through Registered post, Courier or by hand directly duly super scribing on the envelop as " Application for the post of **Member(Judicial) in Telangana State Consumer Disputes Redressal Commission, Hyderabad** to the address mentioned above on or **before 23 .11.2021 by 5.00 P.M.** The applications received after due date will not be considered on any ground.
- **APPLICATION FEE:**

A Demand Draft for a sum of Rs.1,000/- (Rupees one thousand only) for each post shall be drawn in favour of "Telangana State Consumer Disputes Redressal Commission", payable at Hyderabad and shall be enclosed with each application. The applications received without Demand Draft will be summarily rejected and no correspondence in this regard will be entertained. Fees once paid will not be refunded / adjusted for future recruitments under any circumstances.

6. PROCEDURE FOR SELECTION:

The method of selection shall consist of two (2) stages as follows:

I. WRITTEN EXAMINATION (70 Marks)

Syllabi for the written test is as follows:

PART – A: 1. The Consumer Protection Act, 2019 and allied Consumer Laws,

2. The Constitution of India.

PART – B: General knowledge and Current Affairs

- The question paper of the written examination shall be in English language only and the duration of the test shall be TWO hours.
- As per ranking/merit in the written test, the candidates will be called in the ratio of 1:3 for viva-voce/ interview for each category of post.
- Call letters will be sent to the eligible candidates for written examination/Viva voce indicating the date and venue well in advance through the E-mail mentioned in their applications of the applicants.

II. VIVA-VOCE / INTERVIEW (Maximum Marks 30)

- Interviews will be conducted to the shortlisted candidates for 30 marks.
- The Selection Committee shall assess the performance of the candidates in the interview. Merit list will be prepared based on the marks secured in the written test and interview and recommend the list of the names of candidates in the order of merit for the consideration of the State Government for appointment and the State Government shall verify and cause to be verified the credentials and antecedents of the recommended candidates and issue appointment orders to the selected candidates.
- Candidates, if selected for the post of Member in District Commission, should be willing to serve in any District Consumer Disputes Redressal Commission in the State of Telangana.
- The decision of the Selection Committee in respect of all matters pertaining to this Recruitment Process would be final.

7. CERTIFICATE OF PHYSICAL FITNESS:-

- The candidates selected for appointment to the above posts, will be required to produce a Certificate of Physical Fitness from the competent authority not below the rank of Civil Surgeon/District Medical Officer.

8. DISQUALIFICATIONS:-

A person shall be disqualified for appointment to the posts notified above, if he –

- (a) has been convicted and sentenced to imprisonment for an offence which involved moral turpitude; or
- (b) has been adjudged to be an insolvent; or

- (c) is of unsound mind and stands so declared by a competent court; or
- (d) has been removed or dismissed from the service of the State Government or Central Government or a body corporate owned or controlled by such Government; or
- (e) has, in the opinion of the State Government, such financial or other interest as is likely to prejudicially affect his functions.

9. Other instructions:

- Incomplete or defective applications not accompanied with *attested* copies of all testimonials and the applications received after the due date will not be considered on any ground, including postal delay.
- The Government reserves the right either to postpone or cancel this notification or to take any decision on the notification at any point of time.
- The notification along with the application form and for other details visit the Telangana State Consumer Disputes Redressal Commission's web-site <http://sdcrc.tg.nic.in>.
- The list of eligible candidates for written test/Viva voce will be displayed in the website <http://sdcrc.tg.nic.in> well in advance and who have not received the Hall ticket/Call letter, they can collect the duplicate copy of the same from the office of Telangana State Consumer Disputes Redressal Commission, Khairatabad, Hyderabad by showing their proper identity proof. For other details, if any, contact phone No. **040-23394399** during the office hours from **10.30 AM to 5.00 PM**.

//BY ORDER OF THE SELECTION COMMITTEE//

Sd/-

V. ANIL KUMAR

Ex-Officio Secretary to Government.
CA, F&CS Dept., Telangana, Hyderabad.

To

1. The Registrar General High Court of Hyderabad with a request to display in the Notice Boards / Websites of High Court, Subordinate Courts & Tribunals.
 2. The Ex-Officio Secretary to Government, Food & Civil Supplies Department,
 3. The Secretary, MH & FW Department, TELANGANA Secretariat, Hyderabad.
 4. The Law Department, TS Secretariat, Hyderabad.
 5. All the District collectors in the State of Telangana
 6. The DOCAR, Telangana State Commission, Hyderabad.
 7. All the District Courts in the State of Telangana.
 8. All the District Commissions in the State of Telangana.
 9. The Registrar, Lokayuktha, Hyderabad,
- (*) With a request to communicate the above notification to all the concerned and display the same in their respective Notice Boards / Websites.

//FORWARDED BY ORDER//

MSR

ASSISTANT SECRETARY TO GOVERNMENT

Assistant Secretary to Government

Consumer Affairs,

Food & Civil Supplies Dept.

Telangana State Secretariat, Hyderabad - 22.

FORMAT OF APPLCIATION

Application for the post of MEMBER/WOMAN MEMBER, District Consumer Disputes Redressal Commission in the State of Telangana.

Notification No.4/2021

C.No.1817/CS.I.RC/2020/ Dt.08.11.2021

Space for affixing the photo of the applicant, to be attested by a Gazetted Officer

1	Name of the Candidate in full with surname (in BLOCK LETTERS)					
2	Father's/Husband's Name					
3	Date of Birth & Age:(As per SSC or its equivalent examination) Attested copy of Date of Birth Certificate to be enclosed					
4	Nationality:					
5	Address for communication with District and pin code:					
6	Native place and district:					
7	Telephone/Mobile No.					
8	E-mail ID:					
9	Permanent address with district and Pin Code:					
10	Sex: Male/Female				Male/Female/Transgender	
11	Educational & Professional Qualification (Give particulars of all examinations passed commencing from SSC or its equivalent examination) (enclose attested copies of certificates)					
	Sl.No.	Name of the Degree/ Examination	Year of Passing	Class/ Division	Percentage of marks	Name of the University/ Institution
	1					
	2					
	3					
	4					
	5					
12	Other qualifications, if any					

13	Experience (is a person of ability, integrity and standing, and having special knowledge and professional experience of <u>not less than fifteen years</u> in consumer affairs, law, public affairs, administration, economics, commerce, industry, finance, management, engineering, technology, public health or medicine)																																	
	<table border="1"> <thead> <tr> <th>Sl.No.</th> <th>Post Held</th> <th>Name & Address of the Organization</th> <th>Period (From -to)</th> <th>Nature of work handled</th> </tr> </thead> <tbody> <tr> <td>1</td> <td></td> <td></td> <td></td> <td></td> </tr> <tr> <td>2</td> <td></td> <td></td> <td></td> <td></td> </tr> <tr> <td>3</td> <td></td> <td></td> <td></td> <td></td> </tr> <tr> <td>4</td> <td></td> <td></td> <td></td> <td></td> </tr> <tr> <td>5</td> <td></td> <td></td> <td></td> <td></td> </tr> </tbody> </table> <p><i>For Advocates:</i> Attested copies of Bar experience certificate with all supporting documents should be enclosed in triplicate.</p> <p><i>For Others:</i> Attested copies of experience certificate with all supporting document should be enclosed in triplicate.</p>				Sl.No.	Post Held	Name & Address of the Organization	Period (From -to)	Nature of work handled	1					2					3					4					5				
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14	Status of Health: (Medical certificate not below the rank of Civil Surgeon/District Medical Officer to be enclosed)																																	
15	Any other accomplishments/ information, the candidate may like to furnish:																																	
<p>I do hereby solemnly and sincerely affirm that the statement and the information furnished above are true to the best of my knowledge. I declare that I have not suppressed any vital/material information. Should it however be found that any information furnished is untrue in material particulars, I realize that my candidature to the post of Member/Woman Member, District Consumer Disputes Redressal Commission in the State of Telangana shall be cancelled.</p> <p>Place: _____ SIGNATURE Date: _____ (Name)</p>																																		
* Strike out whichever is not applicable.																																		

NOTE:

- 1) Unsigned applications and applications not properly filled by the candidates, and applications without necessary enclosures are liable to be rejected summarily.
- 2) In case of serving officials, application must be submitted only through proper channel

**GOVERNMENT OF TELANGANA
CONSUMER AFFAIRS, FOOD & CIVIL SUPPLIES DEPARTMENT,
Secretariat, Hyderabad.**

HALL TICKET FOR WRITTEN TEST (Original)

***For the post of MEMBER/WOMAN MEMBER, District Consumer Disputes Redressal
Commission in the State of Telangana***

RECRUITMENT NOTIFICATION No.4/2021

(For Office use only)	
Hall ticket Number	
Examination Date and Time	
Name of the Examination Centre	
(To be filled by the candidate)	
Name of the Applicant (In Capital Letters)	
Father's/Husband's Name	
Date of Birth and age	
Full Address of the candidate	
	Affix latest passport size colour photograph duly attested by the Gazetted Officer
Certified that the above particulars given by me are true and correct to the best of my knowledge.	
Signature of the Candidate (At the time of examination before the Invigilator)	Signature of the Candidate

INSTRUCTIONS TO THE CANDIDATE

1. The candidate should affix his/her recent passport size photograph in the Hall Ticket. The candidate should bring the Hall-Ticket to the Examination Centre duly attested by any Gazetted Officer.
2. The candidate shall bring Writing pad, Pen and pencil for the examination.
3. The candidate should attend the Examination Centre at least one hour before commencement of examination for verification of their Hall Tickets.
4. All the protocols of Covid-19 to be strictly followed.
5. The candidates are not entitled for any TA or DA for appearing for the examination.
6. No candidate is permitted to enter in the Examination Hall with mobile phones.
7. No candidate will be permitted to leave the examination hall till the examination is completed.

**GOVERNMENT OF TELANGANA
CONSUMER AFFAIRS, FOOD & CIVIL SUPPLIES DEPARTMENT,
Secretariat, Hyderabad.**

HALL TICKET FOR WRITTEN TEST (Duplicate)

***For the post of MEMBER/WOMAN MEMBER, District Consumer Disputes Redressal
Commission in the State of Telangana***

RECRUITMENT NOTIFICATION No.4/2021

(For Office use only)	
Hall ticket Number	
Examination Date and Time	
Name of the Examination Centre	
(To be filled by the candidate)	
Name of the Applicant (In Capital Letters)	
Father's/Husband's Name	
Date of Birth and age	
Full Address of the candidate	
	Affix latest passport size colour photograph duly attested by the Gazetted Officer
Certified that the above particulars given by me are true and correct to the best of my knowledge.	
Signature of the Candidate (At the time of examination before the Invigilator)	Signature of the Candidate

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